

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

Subject: Regularization of ad-hoc employees of J&K Subordinate Judiciary.

O r d e r : 963

D a t e d : 06 - 01 - 2016

Sanction in terms of the Jammu and Kashmir Civil Services (Special Provisions) Act, 2010 is accorded to the regularization of ad-hoc services of the following employees of Subordinate Judiciary of Kashmir and Jammu Provinces as Junior Assistants in the pay band of Rs. 5200-20200 with grade pay of Rs. 1900, with effect from the date shown against each:-

Kashmir Province

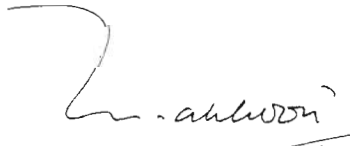
S. No.	Name of the officials with parentage and residential address	Place of posting	Date from which services regularized
1	Ms. Ulfat Jan D/o Sana-ullah Zargar R/o Bota Kadal Lal Bazar, Srinagar	PDJ Court, Srinagar	27.12.2015
2	Gulzar Ahmad Akhoun S/o Asad-ullah Akhoun R/o Brein Nishat, Srinagar	City Judge Court, Srinagar	27.12.2015
3	Aeejaz Hussain Bhat S/o Gh. Rasool Bhat R/o Hutmara, Anantnag	Munsiff Court, Aishmuqam	31.12.2015
4	Ms. Nusrat Majid W/o Fayaz Ahmad Bhat R/o Turk Batapora, Tangmarg, Baramulla	Munsiff Court, Tangmarg	31.12.2015

Jammu Province

S. No.	Name of the officials with parentage and residential address	Place of posting	Date from which services regularized
1	Ms. Sushma Bhan D/o Maharaj Krishan Bhan R/o H.No. 34 (A), Tai Vihar Colony, Sidhra, Jammu	Passenger Tax Court, Jammu	27.12.2015
2	Sh. Sanjay Sharma S/o Satta Ram R/o Bainglar (Bain Camp) Tehsil & District Samba	Sub Judge/CJM Samba	29.12.2015

(By Order)

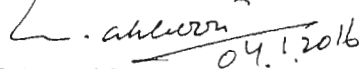
- Note: i) The seniority of the appointees in their respective Provinces shall be in the order in which their names appear in this order.
- ii) The Presiding Officers of the Courts where these appointees are presently posted shall allow them to formally join on the posts of Junior Assistants and ascertain the genuineness of their following certificates:
- Date of birth certificate
 - Permanent Resident Certificate (PRC)
 - Academic qualification certificates.


04.1.2016
(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice

No 599-608/PJ-379 Dated 04-01-2016

Copy to: -

- 1) Registrar General, High Court of J&K, Jammu.
- 2) Registrar Vigilance, High Court of J&K, Jammu.
- 3-7) Principal District & Sessions, Judge, Srinagar/Anantnag/Baramulla/Jammu/Samba.
- 8) Special Passenger Tax Magistrate, Jammu.
- 9) Munsiff/JMIC Tangmarg.
..... for information and necessary action.
- 7) Incharge NIC High Court wing, Jammu for uploading in High Court web site.


Principal Secretary to
Hon'ble the Chief Justice

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

Subject: Regularization of ad-hoc Class-IV employees of Subordinate Judiciary.

Order: 964

Dated: 06-01-2016

Sanction in terms of the Jammu and Kashmir Civil Services (Special Provisions) Act, 2010 is accorded to the regularization of ad-hoc services of the following Class-IV employees in **District cadre** of different Districts of Jammu and Kashmir Provinces in the pay band of Rs. 4440-7440 with grade pay of Rs. 1300, with effect from the date shown against each:-

Kashmir Province

District	S. No.	Name of the officials with parentage and residential address	Date from which services regularized
Srinagar	1	Ishfaq Ahmad Dar S/o Mushtaq Ahmad Dar R/o Old Barzulla, Srinagar	29.11.2015
Anantnag	1	Zulfkar Hussain Wani S/o Gh. Mohamad Wani R/o Takia Brinty, Anantnag	04.12.2015
Baramulla	1	Irshad Ahmad Hajam S/o Gh. Ahmad Hajam R/o Ladoora	29.11.2015
	2	Bashir Ahmad Regu S/o Gulam Mohi-ud Din Regu R/o Kakarhamam, Baramulla	29.12.2015
	3	Javid Ahmad Kakroo S/o Gh. Mohi-ud Din R/o Khawaja Sahab, Baramulla	29.12.2015
	4	Peer Mehraj-ud Din S/o Peer Gh. Nabi R/o Chanderseer, Pattan	29.12.2015
	5	Altaf Hussain Mir S/o Ahmadullah Mir R/o Delina, Baramulla	31.12.2015

Jammu Province

District	S. No.	Name of the officials with parentage and residential address	Date from which services regularized
Jammu	1	Prabhu Dayal S/o Ram Lal R/o Bilan Bowli, Udhampur	29.11.2015
	2	Ali Khan S/o Mohd. Hussain R/o Gorda Jammu	29.11.2015
	3	Ms. Sudesh Kumari W/o Late Ajit Singh Dogra R/o Paloura, Jammu	01.12.2015

2-akhon
21.12.2015

Kathua	1	Mohinder Singh S/O Shiv Ram R/O Kandharnoo, Billawar	30.12.2015
Kishtwar	1	Arif Hussain Sheikh S/O Mohd. Ashraf Sheikh R/O Asthan Bala, Kishtwar	27.12.2015

(By Order)

Note: The Presiding Officers of the Courts where these appointees are presently posted as Class-IV employees, are directed to ascertain the genuineness of their following certificates:

- Date of birth certificate
- Permanent Resident Certificate (PRC)
- Academic qualification certificates.

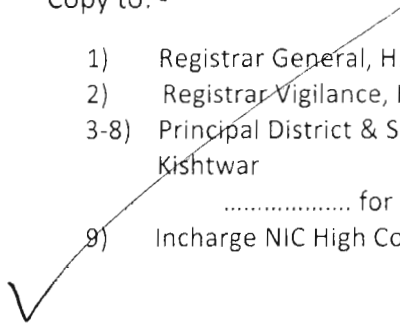
M. Akhsoob
04.1.2016

(Mohammad Yousuf Akhsoob)
Principal Secretary to
Hon'ble the Chief Justice

No 609-617/PSy-379 Dated 04-01-2016.

Copy to: -

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- 2) Registrar Vigilance, High Court of J&K, Jammu.
- 3-8) Principal District & Sessions, Judge, Srinagar/Anantnag/Baramulla/Jammu/Kathua/Kishtwar
..... for information and necessary action.
- 9) Incharge NIC High Court wing, Jammu for uploading in High Court web site.



M. Akhsoob
04.1.2016
Principal Secretary to
Hon'ble the Chief Justice